

ANNEXURE 8

Name of the corporate debtor: M/S. SHREE RANGHAN ISPAT PRIVATE LIMITED Date of commencement of CIRP 26-09-2022; List of creditors as on:12-11-2022
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of					
	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

None

FOR M/S. SHREE RANGHAM ISPAT PRIVATE LIMITED .
KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION
PROFESSIONAL , IBBI/PA-001/IP-P00967/2017-2018/11588 AFA
VALID UPTO 25-11-2022

Kalvakolanu Murali Krishna Prasad
M.Com., MBA IP (IIPPI)
INSOLVENCY PROFESSIONAL
IBBI Regn. No: IBBI/PA-001/IP-P00967
/2017-2018/11588